

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3468**  
TO BE ANSWERED ON: 02.01.2019

**ELECTRONIC MANUFACTURING**

**3468. SHRI DEVUSINH CHAUHAN:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government is planning to set-up second clip fabrication facility in Gujarat;
- (b) if so, the details thereof; and if not, the reasons therefor;
- (c) whether Gujarat is also suitable for manufacturing of analog integrated circuits/ solar photo voltaic cells and wafers; and
- (d) if so, the steps being taken to utilise its potential?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI S.S.AHLUWALIA)

(a) and (b): Government had approved two proposals for setting up of Semiconductor Wafer Fabrication (FAB) facility in India for chip manufacturing - one from the consortium led by M/s. HSMC Technologies India Pvt. Ltd. and the other from consortium led by M/s. Jaiprakash Associates Ltd. Letter of Intent (LoI) dated 19.03.2014 were issued to both the consortia. The consortium led by M/s. HSMC Technologies India Pvt. Ltd., intended to set-up the FAB facility in Gujarat, and the consortium led by M/s. Jaiprakash Associates Ltd., in Uttar Pradesh. As per the LoI, both the consortia were required to submit the documents for demonstration of commitment. The consortium led by M/s. Jaiprakash Associates Ltd., withdrew the proposal, whereas the consortium led by M/s. HSMC Technologies India Pvt. Ltd. could not submit the requisite documents as per the LoI, despite being provided extension of time on multiple occasions. Therefore, the Government, on the recommendation of the Empowered Committed (EC) constituted for the purpose of setting up of Semiconductor Wafer Fabrication (FAB) manufacturing facilities in the country, cancelled the LoI issued to the consortium led by M/s. HSMC Technologies India Pvt. Ltd. on 20.04.2018.

(c) and (d): The Government attaches high priority to electronics hardware manufacturing and is promoting electronics manufacturing through various schemes and incentives. One project for setting up of a 1.2 GW Solar Photovoltaic Modules manufacturing facility with backward integration till Solar Cells and Wafer manufacturing has been recommended for incentives under the Modified Special Incentive Package Scheme (M-SIPS). The project is located at Adani Ports Special Economic Zone (APSEZ), Gujarat, with proposed investment of Rs.4,837 crore. The project is being implemented by M/s. Mundra Solar PV Limited, in three phases, with an investment of Rs.2,107 crore in the first phase.

Government of Gujarat has informed that it is willing to support any investor intending to set up chip fabrication facility. However, considering the investment required and technology intensive nature of the industry, the Government of Gujarat does not intend to do it by itself.

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